Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VHM Industries Limited Date of Commencement of Liquidation: 03-06-2025; List of Stakeholders as on Date: 15-09-2026; Name of IP: Mr. Ashish Saoji; Process Number: 1; Last 5 digitof registration number: 12150

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	6630136371	4	6630136371	0	0	0	Annexure 3
4	Unsecured financial creditors	7	162246661	7	159848891	0	2397770	0	Annexure 4
5	Operational creditors (Workmen)	738	295289661	738	79268142	0	215832400	0	Annexure 5
6	Operational creditors (Employees)	189	107328883	189	64758194	0	41876490	0	Annexure 6
7	Operational creditors (Government Dues)	12	632032240	12	632032240	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	140	1307762411	140	1221696074	0	69266337	16800000	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		1090	9134796227	1090	8787739912	0	329372997	16800000	